

GOVERNMENT OF INDIA
MINISTRY OF PLANNING

LOK SABHA
UNSTARRED QUESTION NO. 3799
TO BE ANSWERED ON 11.12.2019

ELECTRICAL VEHICLE POLICY

3799: DR. ALOK KUMAR SUMAN:

Will the Minister of PLANNING be pleased to state:

- (a) whether the Steering Committee of the National Mission on Transformative Mobility and Battery Storage have taken various steps to promote electrical vehicle policy under the guidelines of NITI Aayog in rural areas of country including district Gopalganj of Bihar;
- (b) if so, the details thereof;
- (c) whether any policy decision has been taken to promote electrical vehicles in the rural part of the country; and
- (d) if so, the details thereof and if not, the time by when the policy is likely to be framed?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING
AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF
STATISTICS AND PROGRAMME IMPLEMENTATION

(RAO INDERJIT SINGH)

(a) to (d) The Government has taken multiple steps to promote electric mobility in the country which include:

- Exemption has been granted to all Battery Operated Transport Vehicles and Transport Vehicles running on Ethanol and Methanol fuels from the requirement of permits vide S.O. 5333 (E) dated 18th October 2018.

- Policy on Charging Infrastructure issued to enable faster adoption of EVs. This permits private charging at residences / offices where tariff for supply of electricity to EV Charging Station shall not be more than the average cost of supply plus 15 per cent. Additionally, notification has been issued clarifying that charging of electric vehicles will be a service, not sale of electricity.
- MoRTH has notified green number plates for battery operated vehicles through G.S.R. 749 (E) dated 7th August, 2018.
- The Union cabinet has approved the scheme titled 'Faster Adoption and Manufacturing of Electric Vehicles in India Phase II (FAME India Phase II)' for promotion of Electric Mobility in the country. The scheme with total outlay of Rs 10,000 Crores over the period of three years is being implemented with effect from 1st April 2019.
- The Union Cabinet has approved setting up of a National Mission on Transformative Mobility and Battery Storage, to drive clean, connected, shared, sustainable and holistic mobility initiatives.
- Ministry of Road Transport and Highways has issued Draft Notification to exempt Battery Operated Vehicles from paying registration fees.
- Government has announced additional income tax deduction of ₹1.5 lakh on the interest paid on loans to purchase EVs.
- GST Council to lower GST on EVs from 12% to 5%.

These steps would have cascading impacts across the country.
